

Proceedings of the Chief Judicial Magistrate, Kozhikode.

Present: Smt.Fathima Beevi. A., B.Sc., B.Ed., LL.M.
Chief Judicial Magistrate.

Sub: Establishment – Judicial Department (Criminal Wing) of Kozhikode District-Deputation, transfer and postings of staff-Orders issued.

Ref:- Letter No.Nil dated 01.11.2021 of the Judicial First Class Magistrate-V, Kozhikode.

Order No. A3-638/2021 dated 24.11.2021

Deputation, transfer and posting of the following staff of this department are ordered on administrative ground.

1) Sri.Ajay Kumar.P., (PEN:422844), Senior Clerk, Court of Judicial First Class Magistrate-IV, Kozhikode is deputed to the Court of Judicial First Class Magistrate-V, Kozhikode on working arrangement until further orders.

2) Sri.Prasoon.C., (PEN:622862) Senior Clerk, Court of Judicial First Class Magistrate-II, Kozhikode is deputed to the Court of Judicial First Class Magistrate-IV, Kozhikode on working arrangement until further orders. He is also put in additional charge of the Clerk of the Court of Judicial First Class Magistrate-II, Kozhikode. The office of the Judicial First Class Magistrate-II, Kozhikode must be opened in all working hours and the Clerk having charge shall present on that office doing his works at the Court of Judicial First Class Magistrate-IV, Kozhikode. Junior Superintendent of the Court of Judicial First Class Magistrate-IV, Kozhikode shall ensure the same.

3) Sri.Vineeth.R. (PEN:746487), Senior Clerk, Court of Judicial First Class Magistrate-III, Kozhikode, is transferred and posted as such in the Court of Judicial First Class Magistrate, Payyoli vice serial No.4 is transferred.

4) Sri.Rakhil.V., (PEN:911065), Clerk, Court of Judicial First Class Magistrate, Payyoli is transferred and posted as such in the Court of Judicial First Class Magistrate-III, Kozhikode vice serial No.3 is transferred.

The incumbents will be relieved forthwith. Joining time of Serial No.3 & 4 is restricted to 3 days on exigency of service. The Magistrates concerned shall report the date of relieving and joining of the incumbents in due course.

Sd/-
Chief Judicial Magistrate.

To

The incumbents through office.

The Magistrates concerned. (Through e-mail only)

Copy to: The Sheristadar & Senior Superintendent.

The Secretary, KCJSA, Kozhikode.

✓ The Computer Cell, District Court, Kozhikode for publication in the District Court Website.

The Secretary, Kozhikode Taluk Government

Employees Co- operative Society, Kozhikode.

The Secretary, Kozhikode District Judicial Employees Co-operative Credit Society, Kozhikode.



True Copy By Order

A handwritten signature in green ink, appearing to be "S. R. R.", written over a horizontal line.

Sheristadar.